## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

## **UNSTARRED QUESTION NO.1460**

TO BE ANSWERED ON THE 19<sup>TH</sup> DECEMBER, 2018

## DEFENCE LAND FOR SECRETARIAT COMPLEX AND HIGHWAYS

1460. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has received any request from Telangana State Government for giving No Objection Certificate (NOC) for constructing secretariat complex at the bison polo grounds which is defence lands;
- (b) if so, the details thereof;
- (c) whether the Government has agreed to give defence land to facilitate the expansion of Medchal highway and the Karimnagar Rajiv Rahadari; and
- (d) if so, the details thereof and if not the reasons therefor?

## A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

राराय मंी

(डा. स्भाष भामरे)

- (a) & (b): A proposal was received from the Hon'ble Chief Minister of Telangana requesting for transfer of defence land comprising Bison Polo Ground, Gymkhana Ground and other defence lands at Secunderabad Cantonment for construction of a new Secretariat building of Telangana and certain roads.
- (c) & (d): An 'In Principle' approval of the Ministry of Defence was conveyed to the Government of Telangana in respect of transfer of 61.032 acres of defence land in Bison (Polo) ground and Gymkhana ground and 90.694 acres of defence land for developing National Highway 44 (Medchal Highway) and State Highway-1 (Rajiv Rahadari) under SRDP project. However, the land in Bison (Polo) ground and Gymkhana ground, is currently under adjudication in the High Court of Telangana and Andhra Pradesh.

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